

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 653/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.07.2018**

NAME OF THE COMPANY: M/s. CDR Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Mr. Himanshu Harbola, Advocate		
--	---------------------	--------------------------------	--	--

	For the Respondent:	None		
--	---------------------	------	--	--

ORDER

Ld. Counsel for the Appellant company prays for some time to file certified copy of the bank statement.

To come up on 1st August, 2018.

Sd/-

**(Deepa Krishan)
Member (T)**

-Sd/-

**(Ina Malhotra)
Member (J)**